

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

REVIEW APPLICATION NO.170/00012/2017

IN

ORIGINAL APPLICATION NO.464/2011

DATED THIS THE 13TH DAY OF JUNE, 2017

HON'BLE SHRI JUSTICE HARUN UL RASHID...MEMBER (J)
HON'BLE SHRI.RUDHRA GANGADHARAN.....MEMBER (A)

1. The Superintendent of Post Offices,
Chitradurga Division,
Chitradurga – 577 501.

2. The Post Master General,
S.K. Region,
Bangalore – 560 259.

3. The Chief Post Master General,
Postal, Karnataka Circle,
Palace Road,
Bangalore – 560 001.

4. Union of India,
Rep. by its Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001

... Review Applicants

(By Shri M. Swayam Prakash, Senior Central Government Counsel)

V/s.

Shri K.M. Shanmukaswamy,
S/o Late K.M. Mallaiah,
Aged about 58 years,
Working as Sub-Post Master,
Molakalmuru SO,
Chitradurga Division,
R/o Postal Quarters,
Molakalmuru,
Chitradurga.

... Review Respondent

ORDER (ORAL)HON'BLE SHRI JUSTICE HARUN UL RASHID, MEMBER (J)

Shri M. Swayam Prakash, learned counsel for the review applicants, submits that the RA has become infructuous. RA is dismissed as having become infructuous. No order as to costs.

(RUDHRA GANGADHARAN)
Member (A)

(JUSTICE HARUN UL RASHID)
Member (J)

/ksk/